

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. 5798  
TO BE ANSWERED ON 03.04.2018**

**VIDYASRI RESIDENTIAL SCHOOLS FOR GIRLS**

**5798. SHRIMATI VASANTHI M.:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government has launched/proposes to launch "Vidyasri Residential Schools for Girls" Scheme for upliftment of Scheduled Caste Girls in the country;
- (b) if so, the details thereof, State/UT-wise; and
- (c) whether any such schools are being established in the State of Tamil Nadu and particularly in Tenkasi and if so, the details thereof?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI VIJAY SAMPLA)**

(a) to (c): No Madam. The proposal of the Ministry of Social Justice and Empowerment for revision of the Scheme, 'Babu Jagjivan Ram Chhatrawas Yojna (BJRCY)' to include one new component i.e. 'Setting up of Residential Schools for SC Girls' was not recommended for implementation by the Expenditure Finance Committee.

\*\*\*\*